

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4315

ANSWERED ON:19.08.2010

BHARAT TEXTILE MILLS MUMBAI

Deora Shri Milind Murl;Naik Dr. Sanjeev Ganesh;Patil Shri A.T. Nana;Ray Shri Rudramadhab

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that National Textile Corporation has advertised for auction of land of Bharat Textile Mills, Mumbai;
- (b) if so, the details thereof and the current status of that auction;
- (c) whether it is also a fact that Government of Maharashtra had submitted the proposal to transfer in their favour for construction of houses for economically weaker section and low income group; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): The National Textile Corporation (NTC) had released advertisement on 21.6.2010 for the sale of land of Bharat Textile Mills, Mumbai. On the basis of response received, online e-auction was conducted from 4th to 6th August, 2010 and the highest bid received was Rs. 1505 crores.

(c) & (d): The Maharashtra Housing & Area Development Authority (MHADA) had requested for transfer of the land for affordable housing. Since the NTC Revival Plan as approved by the Board for Industrial and Financial Reconstruction (BIFR) is self-financing and is based on the sale of surplus lands and assets, auction for sale of this land was conducted accordingly.